

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-87/2013(Pt.)/4176/A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Pranjal Das,
District & Sessions Judge,
Jorhat.

Dated Guwahati the ¹² 13 May, 2024.

Sub: **Station leave permission.**

Ref:- Your letter No.JJA/4438/2024 dated 09.05.2024.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that you have been granted **station leave permission, from the morning of 12.05.2024 till the afternoon of 16.05.2024.** The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-87/2013(Pt.)/4177/A, dated , 13-05-2024

Copy to :

✓ 1. The Project Manager, Gauhati High Court.

Sd/-

JT. REGISTRAR (VIGILANCE)

Sd/-